

(OPEN COURT)

CENTRAL ADMINISTRATIVE TRIBUNAL, ALLAHABAD BENCH
ALLAHABAD

This is the **29TH** day of **OCTOBER, 2018**.

ORIGINAL APPLICATION NO. 226 OF 2009

HON'BLE MR JUSTICE BHARAT BHUSHAN, MEMBER (J)
HON'BLE MR MOHD JAMSHED, MEMBER (A).

1. Jai Ram Sharma age about 32 years. S/o Sri Jayanti Swaroop Sharma R/o Sanjay Nagar Roda Near Guru Gopal Beckari Behind General Store District-Bareilly.

.....Applicant.

VERSUS

1. Union of India through its Secretary Ministry of Communication, Department of Post, Dak Bhawan, Sansad Marg, New Delhi & Ors.

.....Respondents

Advocate for the Applicant : None

Advocate for the Respondents : Shri Dharmendra Tiwari, proxy
counsel for Shri R K Srivastava,
Advocate

ORDER

(Delivered by Hon'ble Mr. Justice Bharat Bhushan, Member (J))

None appeared for the applicant even on the revised call.

2. It seems that the applicant has lost interest in pursuing this case.

Accordingly, the OA is dismissed in default and for non prosecution.

(MOHD JAMSHED)
MEMBER-A

(JUSTICE BHARAT BHUSHAN)
MEMBER-J

Arun..